

Sl. No.	Line of credit/ grant	Name of State	Loan amount (Rs. in lakhs)	Dwelling units
		9. Two Schemes common to Kerala and Tamil Nadu	163.50	850
		Total	4074.21	35509
6.	HDFC-KfW-II	Projects not yet finalised.		
7.	HUDCO-OECF	(i) Maharashtra City and Industrial Dev. Corporation (CIDCO).	5343.00 (allocated)	Not applicable
		(ii) Maharashtra Solapur Municipal Corporation.	4970.00 (allocated)	Not applicable
		Total	10313.00	—
8.	NHB-OECF	State-wise allocation not intended to be made.	Will depend on the type of schemes financed by the Housing Finance Institutions/Cooperatives, etc.	

Production of Paper

433. SHRI S.B. SIDNAL: Will the PRIME MINISTER be pleased to state:

(a) the annual requirement and production of paper in the country;

(b) the quantity of paper being imported annually;

(c) whether the raw material required for the production of paper is available in abundance in the country;

(d) if so, whether the Government propose to issue licences to set up small paper mills in the country;

(e) whether the Government have received some applications in this regard; and

(f) if so, the action proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) The annual demand of paper and paper-board during the year 1993-94 was around 22.00 lakh tonnes. The production fully met the demand except small quantities of high grade speciality paper.

(b) The import of paper and paper products during the last three years is as under:—

1991-92	-	34,421 Tonnes
1992-93	-	39,159 Tonnes
1993-94	-	46,817 Tonnes

(c) There is shortage of woody raw-material but non-conventional raw materials such as bagasse, agro-residues etc. are available in abundance.

(d) to (f). As regards small paper mills, from August, 1991 upto 31st July, 1994, 217 Industrial Entrepreneur Memorandums (IEMs) have been filed for a capacity of 23.33 lakh tonnes for the manufacture of paper and paperboard. Further during the same period, out of 22 applications received for the grant of Letters of Intent (LOI) 8 have been approved for a total capacity of 0.71 lakh tonnes.

[*Translation*]

Million Wells Scheme

434. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed the work executed under Million Wells Scheme;

(b) if so, the outcome thereof;

(c) whether the Government have received suggestions to include some other development works under this scheme; and

(d) if so, the details thereof and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI

RAMESHWAR THAKUR): (a) to (d). Million Wells Schemes (MWS) is a sub-scheme of Jawahar Rozgar Yojana (JRY). The main objective of MWS is to provide open irrigation wells free of cost to the rural poor, small and marginal farmers. Where wells are not feasible due to geological factors, the amounts allotted under MWS can be utilised for the other schemes of minor irrigation such as irrigation tanks, water harvesting structures and also for the development of lands of the people belonging to the target groups. The Government of India have not conducted any review specifically for the works executed under MWS.

Suggestions for inclusion of horticulture, plantation activities, borewells and tubewells under MWS have been received, which are being examined in the Ministry.

[*English*]

Rural Sanitation Programme

435. SHRI KABINDRA PURKAYASTHA: Will the PRIME MINISTER be pleased to state:

(a) the strategies planned by the Government for Rural Sanitation Programme during the Eighth Plan;

(b) the funds allocated to each State under the Programme during the last three years, year-wise;

(c) the target fixed and allocation made for Eighth Five Year Plan for the purpose, State-wise; and

(d) the number of people benefited/ likely to be benefited under the Scheme?